

had side stepped the seniority principle in 2004 by appointing the then eight-term MP Balasaheb Vikhe-Patil as the pro-tem

Tirupati : 0877 - 2255577

the hindu **businessline.**

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
BHARAT WATERFRONT PRIVATE LIMITED, OPERATING
IN AGRI BASED ACTIVITIES AT ANDHRA PRADESH & TELANGANA

(Under sub-regulation(1)of regulation 36Aof the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN & CIN No.	Bharat Waterfront Private Limited, PAN: AAECB2122R CIN: U01119TG2010PTC069854
2	Address of the registered office	Sanpras Corporate Capital, # 115/1 & 115/29, 6th Floor, Sheraton Towers, Financial District, Nanakramguda, Gachibowli, Hyderabad-500032
3	URL of website	Not available
4	Details of place where majority of fixed assets are located	Hyderabad
5	Installed capacity of main products/ services	Not Applicable
6	Quantity and value of main products/ services sold in last financial year	Nil
7	Number of employees/ workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	cirpbharatwaterfront@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Minimum Net Worth Criteria: Rs 100 lakhs Legal Criteria: As per ineligibility under Section 29A of IBC, 2016
10	Last date for receipt of expression of interest	07.07.2024
11	Date of issue of provisional list of prospective resolution applicants	17.07.2024
12	Last date for submission of objections to provisional list	22.07.2024
13	Date of issue of final list of prospective resolution applicants	01.08.2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06.08.2024
15	Last date for submission of resolution plans	05.09.2024
16	Process email id to submit Expression of Interest	cirpbharatwaterfront@gmail.com

Place: Hyderabad
Date: 22.06.2024

Sd/- Murali Mohan Chevuturi
Regd. No. IBBI/IPA-003/00307/2020-2021/13464
For Bharat Waterfront Private Limited

